Annexure-2 Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details of claim		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any	
No.	creditor	No.	received							contingent	any mutual	claim not	claim under		
		1	Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification		
		1	receipt	claimed	of claim	claim	covered by	related	share in		may be set-				
	i	i			admitted		guarantee	party?	CoC		off				
								NIL							
								INIL							